

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV**

6. COMP.APPL/216(MB)2024
IN
CP/399(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **27.06.2024**

Name of the Party: Vishal Soyamul Pvt Ltd

Section 271-273 of Companies Act, 2013, Rule 11 of NCLT Rules, 2016

ORDER

1. Adv. Manish Jha for the Applicant/ Liquidator present through virtual mode. No representation on behalf of the Respondent.
2. At the request of the Counsel, the matter is adjourned to **12.08.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)